

[Smt. Saroj Dubey]

the place is of a great tourist significance, it has not been properly developed so far. If steps are taken by the Government to develop the place near the Sangam on the bank of Yamuna from the point of view of tourism then we will not only earn foreign exchange but it will also provide more employment opportunities to the poor people of the area

I, therefore urge upon the Central Government to set up rest houses, cafeteria etc. on the Yamuna bank for the tourist and also take steps immediately to provide other tourist facilities commensurate with the requirements and liking of the tourists.

[English]

**(vi) Need to declare certain districts of Chhota Nagpur region as drought affected and provide adequate funds for relief operations there.**

[Translation]

SHRI BHUBANESHWAR PRASAD MEHTA (Hazaribagh): Mr. Deputy Speaker, Sir, under rule 377, I submit that Hazaribagh, Chapra, Giridih, Bokaro, Daltenganj, Garhwa etc. districts of Chhota Nagpur in Bihar are reeling under severe drought. Lakhs of local Residents are migrating to other places in search of jobs. This process had started in November, 1993. Earlier also the area experienced famine conditions continuously for two years. The hon Prime Minister visited Daltenganj and Chapra districts in 1993 and had granted an additional amount of Rs. 100 crores from Famine Relief Fund but it was not released. This year again the people are facing starvation and unemployment.

I, therefore, urge upon the Central Government to declare these districts as famine stricken areas and provide funds for initiating relief measures on large scale.

[English]

**(vii) Need to protect the units of Fertiliser Corporation of India Limited and Project and Development India Limited at Sindri in Bihar from closure.**

[Translation]

PROF. RITA VERMA (Dhanbad): Mr. Deputy Speaker, Sir, I want to draw the attention of the Government towards the problems being faced by the units of Fertilizer Corporation of India Limited, Sindri Project and Development India Limited situated in my Parliamentary Constituency. The Government is by and by selling productive units of FCI, Sindri. The schools and hospitals are being closed. On the other hand PDIL is being closed on account of insufficient work load. When you do not give them work even after they show good results what they can do.

I, therefore, urge upon the Central Government to make all possible efforts to save the Project and Development India Limited and Fertilizer Corporation of India, Sindri sufficient orders should be placed with them and orders regarding the work which can be done by these units should not be placed with foreign companies.

[English]

MR. DEPUTY SPEAKER: Now we shall take up Motion of Thanks on President's Address. Now Shri H.D. Devegowda,